

(7)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.135/92

A.Razak Noor Mohammed Sirnaik,
772, North Kasba,
Solapur - 413 001. .. Applicant

-versus-

1. Divisional Railway Manager,
Central Railway,
Solapur Division,
Solapur - 413 001.
2. Divisional Accounts Officer,
Office at D.S.Office,
Central Railway,
Solapur - 413 001. .. Respondents

Coram: Hon'ble Shri Justice M.S.Deshpande
Vice-Chairman.

Hon'ble Shri M.Y.Priolkar,
Member(A)

Appearances:

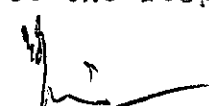
1. None for the
applicant.
2. Mr.S.C.Dhawan
for the
Respondents.


ORAL JUDGMENT: Date : 2-7-1993
(Per M.S.Deshpande, Vice-Chairman)

None for the applicant. Mr.S.C.

Dhawan for the respondents.

2. Application dismissed in default
of the appearance of the applicant and non-
compliance of the directions to furnish a
copy to the respondents, repeatedly.


(M.Y.PRIOLKAR)
M(A)


(M.S.DESHPANDE)
V.C.